

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2012

Dated : 4th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Rohit Shukla**

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1

ORDER

The learned counsel for the Commission seeks some time to get instructions in the matter and to file the reply Written Submissions along with Annexures. Accordingly, he is permitted to file the same on or before 17.09.2013 after serving copy on the other side.

Post the matter for further hearing on **19.09.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**